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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10544/2023

UNION OF INDIA & ANR.Petitioners

Through: Mr.Syed Abdul Haseeb, CGSC

versus

SHRI NARENDER KUMAR YADAVRespondent

Through: Mr.Anuj Aggarwal, Mr.Vikrant

Chawla, Mr. Mayank Chauhan and Mr.Prabhay

Pachauri, Advs for Intervenors

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA HON'BLE MS. JUSTICE MADHU JAIN

ORDER

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13.11.2025

CM APPL. 70855/2025

- 1. This application has been filed complaining that the appearance of the learned counsels appearing for the Intervenors/applicants has not been recorded in the Judgment dated 29.10.2025. The application is allowed.
- 2. The appearance of the counsels for the Intervenors/applicants, as mentioned hereinabove, be deemed to have been recorded in the Judgment dated 29.10.2025.
- 3. A copy of this order shall also be uploaded as a corrigendum to the Judgment dated 29.10.2025.

NAVIN CHAWLA, J

MADHU JAIN, J

NOVEMBER 13, 2025/Arya/DG